

National Company Law Tribunal

Allahabad Bench

CP NO. 91/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE COMPANY: Aslam Casipet Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

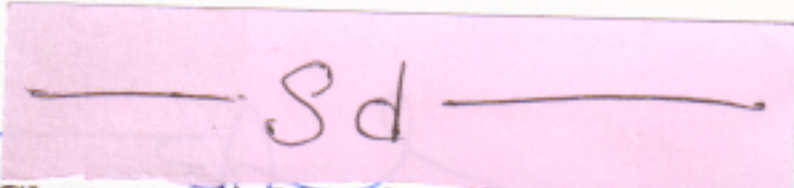
C.P. No. 91/ND/2015

None for the parties. It appears that in the present matter, an advocate Ms. Seema Pandey previously appeared on behalf of the petitioner, as nominated by the Legal Aid Society. However, today there is no representation from the petitioner side.

In view of this, matter is further adjourned to 5th December, 2017.

Date: 06/11/2017

Typed by
Jyoti


H.P. Chaturvedi, Member(Judicial)